

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1047
ANSWERED ON:24.02.2003
NATIONAL AGRICULTURAL INSURANCE SCHEME
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to make provision to take panchayat as a unit for assessment of the crop loss, instead of block as a unit under National Agricultural Insurance Schemes;
- (b) if so, the steps taken in this regard; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): Yes Sir, as per the provision of the scheme each participating State/UT is required to reach the level of Gram Panchayat as a unit of insurance so as to reflect more realistically the crop losses suffered on account of natural calamities. But reduction in the unit area of insurance will definitely, lead to conduct greater number of Crop Cutting Experiments (CCEs). Implementing States are not in a position to undertake additional CCEs because of limited manpower and the other infrastructural facilities available with them.

In order to overcome this difficulty a new method namely Small Area Crop Estimation Method (SACEM) has been devised by Indian Agricultural Statistics Research Institute (IASRI) to make assessment of yield rates at Gram Panchayat level. This new method is under process of experimentation.

(c): Question does not arise.